if so, whether Government proposes to enquire into the matter and book (b) the officials found guilty of embezzlement of funds?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) A complaint dated 18.2.2012 regarding embezzlement of fund concerning EPF/ESI and Service tax of workers engaged through outsourcing by the officials of Delhi Cantonment Board has been received.

(b) The matter is under examination in the Directorate General of Defence Estates.

Women recruits in Defence Services

4383. SHRIMATI MOHSINA KIDWAI: SHRI N.K. SINGH:

Written Answers to

Will the Minister of DEFENCE be pleased to state:

- the number of women recruits in Army, Navy and Air Force for the last two years and the current year;
- whether the number of women in defence forces is as per sanctioned (b) strength;
 - (c) if not, the reasons therefor;
- (d) whether Government propose to induct women into combat duties including that of fighter pilots in Air Force; and
 - if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (e) In the Armed Forces, women are recruited as officers. The number of women officers commissioned in Army, Navy and Air Force (excluding Armed Forces Medical Services) in the last two years and the current year is as under:

Year	Army	Navy	Air Force
2010	93	39	145
2011	164	68	134
2012	86	22	30

Women are recruited in the Armed Forces within the overall authorized strength of the officers' cadre. There is no specified sanctioned strength for women officers.

There is no proposal to induct women into combat duties in the defence forces including as fighter pilots in Indian Air Force. Induction of women in combat duties Written Answers to

has not been recommended by the studies carried out by the Headquarters Integrated Defence Staff (HQ IDS) in 2006 and High Level Tri-Services Committee in 2011.

Sainik Schools

- 4384. SHRI N. BALAGANGA: Will the Minister of DEFENCE be pleased to state:
- (a) the State-wise, location-wise number and details of Sainik Schools functioning in the country;
 - (b) whether Government proposes to set up new Sainik Schools; and
- if so, the details of criteria or guidelines fixed for admission to these (c) schools?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) At present, there are 24 Sainik Schools in the country are given in Statement. (See below)

- In-principle approval has been given to set up three new Sainik Schools in Sambalpur (Orissa), Sagar (Madhya Pradesh) and Chittoor (Andhra Pradesh) respectively.
- Sainik Schools admit boys in Classes VI and IX. Their age should be 10-(c) 11 years for Class VI and 13-14 years for Class IX as on 1st July of the year in which admission is sought. Admissions are made strictly in the order of merit on the basis of an Entrance Examination held once a year. The Entrance Examination consists of a written examination followed by an interview of shortlisted candidates. Admission is further subject to the candidates being found medically fit according to the same medical standards prescribed for entry to National Defence Academy.

Statement The details of the Sainik Schools in the country

Sl.No.	State	Name of Sainik Schools	
1	2	3	
1.	Andhra Pradesh	Sainik School, Korukonda	
2.	Assam	Sainik School, Goalpara	
3.	Bihar	 Sainik School, Gopalganj Sainik School, Nalanda 	
4.	Chhattisgarh	Sainik School, Ambikapur	
5.	Gujarat	Sainik School, Balachadi	